

water, medicines, tents, blankets, water purifying systems etc. to the Nepal Government. The Government of India had worked with the Government of Nepal shoulder to shoulder during the disaster response phase.

The Government of India sent to Kathmandu NDRF rescue teams and relief material within six hours of earthquake. These teams had worked round the clock in close coordination with the Government of Nepal during disaster response phase. NDRF has rescued 11 persons and recovered 133 dead bodies.

In order to support the affected people of Nepal, the Government of India rushed more than 1300 ton of food/ration/ MRE, 300 ton of water, 8 ton of medicines, 7000 tents, 1 lakh tarpaulin and 1 lakh blanket etc. to Nepal during response phase.

As per the information received from the State Governments, 79 human lives (58 in Bihar, 17 in Uttar Pradesh, 3 in West Bengal, 1 in Rajasthan) have been lost due to the earthquake of 25th April 2015.

The Government of India provided essential medical care, logistics and free transportation to those evacuated from Nepal up to their native place.

Weeding out of files by the Ministry

1935. SHRI SUKHENDU SEKHAR ROY: Will the Minister of HOME AFFAIRS be pleased to state:

(a) how many Government files were ordered to be destroyed between May 2014 and February 2015 and the reasons therefor;

(b) whether any file relating to Netaji Subhash Chandra Bose was destroyed during that period; and

(c) if so, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJJU): (a) to (c) Information is being collected and would be laid on the table of the House.

Schemes for development of border areas

†1936. SHRI MAHENDRA SINGH MAHRA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the schemes being run by the Ministry for the development of border areas in the country;

† Original notice of the question was received in Hindi.

(b) the details of the amount issued to the North-Eastern States, Uttar Pradesh and Uttarakhand under this head during the last three years;

(c) whether the Ministry has curtailed the proposed amount for the development of border areas in the financial year 2015-16; and

(d) if so, the details thereof along with the reasons for curtailment?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJIJU): (a) Department of Border Management, Ministry of Home Affairs has been implementing the Border Area Development Programme (BADP), through the State Governments, as a part of comprehensive approach to the Border Management to meet the special developmental needs of the people living in the remote and inaccessible border areas. This is 100% centrally funded programme. It is being implemented in 367 border blocks of 104 border districts in 17 border States.

(b) The details of the amount released to the NE States, Uttar Pradesh and Uttarakhand during the last three years (2012-13 to 2014-15) are given below:

(₹ in crore)

Sl.No.	State	Amount released during the last three years (2012-13 to 2014-15)
1.	Arunachal Pradesh	282.94
2.	Assam	31.38
3.	Manipur	63.29
4.	Meghalaya	79.86
5.	Mizoram	129.98
6.	Nagaland	70.00
7.	Sikkim	64.00
8.	Tripura	134.48
9.	Uttar Pradesh	152.57
10.	Uttarakhand	108.38

(c) No, Sir.

(d) Does not arise.